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II. On-Goina Projects

SI. No.	Name of the Project	approved capacity (MW)	present installed Capacity (MW)	generating capacity (MW)	location (State)
1.	Kayamkulam CCPP (Naptha)	400	Nil	NA	Kerala
III. C	DN-GOING EXPANSION OF EXISTING PA	ROJECTS			
1.	Feroz Gandhi Unchahar TPP Stage II. (coal)	420	Nil	NA	Uttar Pradesh
2.	Vindhyachal STPP Stage II (coal)	1000	Nil	NA	Madhya Pradest
	Total II+III	1820			
	Total I+II+III	18615	16795	16795	

In addition to above 500 MW for Farakka STPP. Stage III is also approved. However, the project is not taken up due to lack of demand in Eastern Region.

STPP : Super Thermal Power Project

TPP : Thermal Power Project

CCGBPP : Combined Cycle Gas Based Power Project

CCPP : Combined Cycle Power Project.

Prices of Petroleum Products

- 875. SHRI G.G. SWELL: Will the PRIME MINISTER be pleased to state:
- (a) whether the prices of crude in the international market have registered a fall and will fall further with impending permission to Iraq to sell 2 billion tons of crude;
- (b) the prevailing price of crude at the world spot market; and
- (c) the reasons for the abnormal raise of administered prices of petrol and petrol products in the country?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):
(a) and (b) The oil market is a dynamic market and the oil prices are volatile and are governed by changes in supply/demand fundamentals; market sentiments, political developments in major oil products/consuming countries etc.

(c) The price increase has been necessitated to contain the deficit in the oil pool account and thus enable oil companies to maintain uninterrupted supply of petroleum products in the country.

Oustees of Damodar Valley Corporation

- 876. SHRI CHITTA BASU: Will the PRIME MINISTER be pleased to state:
- (a) whether a large number of villagers have been ousted from their native villages as a result of the

implementation of various projects of Damodar Valley Corporation;

- (b) if so, the details thereof; and
- (c) the steps taken for their rehabilitation?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES. (DR. S. VENUGOPALACHARI): (a) and (b). There are 20,646 families (approximately) ousted from their native villages as a result of implementation of various Damodar Valley Corporation Projects.

(c) DVC has paid full compensation to all the affected ousted families. All the infrastructural facilities necessary for day to day life have been provided at the rehabilitated sites. First preference has been given to these ousted families for appointment in DVC in workcharged establishments as well as as muster roll engagements. Under the Social Integrated Programme (SIP) oustees have also been given soft loans and free training for their rehabilitation.

Salal Hydro Power Project

- 877. SHRI GHULAM RASOOL KAR Will the PRIME MINISTER be pleased to state :
- (a) whether Salai Hydro Power Project is not generating the power according to its power generating capacity;
 - (b) the reasons therefor, and
- (c) the steps taken to improve its generating capacity?